## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

**Top Priority** 

To

The Principal D&S Judges, All Districts of J&K State.

NO:-10360-82-575 Dated:- 22-7.019

Subject :- Information regarding pending cases of POCSO of 2018

Sir,

As desired, you are requested to furnish the Pendency of POCSO cases as on 31.12.2018 and as on 30.06.2019 of your court and courts Subordinate to your court (Consolidated) to this Registry tomorrow bylor before 1PM through email/fax No: 0194-2506639 so that the same is forwarded to the Hon'ble Supreme Court before 4PM.

Yours faithfully,

Assistant Registrar

NO:- 10360-82-STS Dated:- 22-7.019

Copy forwarded to the Incharge NIC High Court of J&K, Srinagar for email to

the concerned.

Assistant Registra